

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:28
ANSWERED ON:24.07.2006
AGRICULTURAL EDUCATION
Singh Shri Chandra Bhushan

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government had decided to regulate higher agricultural education;
- (b) if so, the details thereof;
- (c) whether the Government has granted additional fund to strengthen agricultural education; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI KANTILAL BHURIA)

(a) & (b): The Government of India has given in principle approval for initiation of action on grant of statutory authority to the Indian Council of Agricultural Research (ICAR) for regulation of higher agricultural education in the country.

(c) Yes, Sir.

(d) An amount of Rs.200.00 crores has been approved for strengthening and development of agricultural education during the financial year 2006-07 for the following components:-

(Rs. in Crores)

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| (1) Training and retraining(Human Resource Development) | 10.00 |
| (2) Renovation, remodeling, modernization of classrooms, laboratories and experimental farms, hostel/boardings facilities and other works related to modernization and strengthening of teaching and learning. | 20.00 |
| (3) Provision for replacement of obsolete equipments and purchase of the state-of-the-art equipment to support PG research in basic and frontier science subjects and to promote distance education by strengthening Information Communication Technology (ICT) facilities and equipments. | 120.00 |
| (4) Experiential learning units (model farms/plants/ engineering workshops) and related works. | 50.00 |